THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

CIRCULAR NO. 34

Dated Guwahati, the 27th of May, 2025

This is for the information of all concerned that the Hon'ble Supreme Court of India has launched the SCR (Supreme Court Reports) portal which is the official law reporter of the Supreme Court of India and the same is accessible through the link https://scr.sci.gov.in/scrsearch/ free of cost.

By Order, Sd/- Raktim Duarah REGISTRAR GENERAL

Memo No. HC. III-07/2024/2005-2029 / G, Dated the 27th May, 2025. Copy to:-

- 1. The Secretary General, Supreme Court of India, New Delhi.
- 2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
- 3. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
- 4. The Registrar (Vigilance/Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
- 5. The Registrar (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench). (He is requested to forward this Circular amongst all the District Courts in his respective State for information)
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 8. The District & Sessions Judges, ______, Assam. (They are requested to forward this Circular amongst all the Judicial Officers under their jurisdiction.)
- 9. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 12. The President/Secretary, All Assam Lawyers' Association, Guwahati.
- 13. The President/Secretary, Lawyers' Association, Guwahati.
- 14. The Joint Registrar (________), Gauhati High Court, Guwahati.

| 15. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High |
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| Court, Guwahati. |
| 16. The Deputy Registrar (), Gauhati High Court, Guwahati. |
| 17. The Asstt. Registrar (|
| 18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. |
| 19. The P.S. to Hon'ble Mr. /Mrs. Justice, |
| Gauhati High Court, Guwahati. |
| 20. The Project Manager, Gauhati High Court, Guwahati. He is requested to |
| upload this Circular in the website of the Gauhati High Court. |
| 21. The Court Manager, Gauhati High Court, Guwahati. |
| 22. The AO (J),, Section, Gauhati High Court, Guwahati. |
| 23. The Court Master, Court No, Gauhati High Court, Guwahati. |
| 24. The C.A. to the Registrar General, Gauhati High Court, Guwahati. |
| 25. The Gauhati High Court Notice Boards. |
| REGISTRAR GENERAL |
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